

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 245/GS

Dated:- 03.09.2020

As informed by the Registry, some officials in Jammu Wing of the High Court of Jammu and Kashmir have tested Covid-19 positive. As per the SOPs issued by the Government of Jammu and Kashmir, access to the High Court premises in Jammu Wing of the High Court has to remain closed for two days for sanitization purpose. No person except the sanitization workers will be permitted to enter into the High Court Wing, Jammu on 4th & 5th September, 2020.

Urgent cases listed on 4th September, 2020 in Jammu Wing of the High Court shall be taken up for consideration on 7th September, 2020. Dates in other matters will be given by the concerned Bench Secretary and the same will be uploaded on the website of the High Court of Jammu and Kashmir on 7th September, 2020.

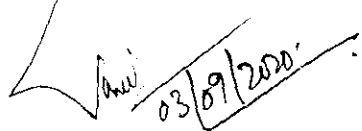
**Sd/-
(Gita Mittal)
Chief Justice**

No:- 6049-71 /GS

Dated: :03.09.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, at Srinagar.
2. Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
..... for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. General Secretary, J&K High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar, Judicial/Protocol, High Court of J&K, Srinagar/Jammu.
..... for information.
8. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.


Registrar General